•was made while creating these posts in view of the creation of the Air India Charters Ltd. (AICL) and the reduction in Gulf bound flights;

- (c) if so, at what level and what was the justification for the creation of such posts and when were these actually created;
- (d) whether any service rules for ap pointment to these posts were made, if so, what are the details thereof and when these were made:
- (e) the mode of selection and appointment to these posts; and
- (f) the mode of appointment to the posts of Deputy Director, the next higher post in this Department and how it was filled up?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) In August, 1990 one post of Ground Services Manager was upgraded as Senior Ground Services Manager.

- (b) The upgradation has been done after a proper study of the requirements of the Department.
- (c) to (e) Since the post has been upgraded, it has been treated as a promotion post and the prescribed guidelines for filling such posts in the Corporation have been followed.
- (f) The post of Deputy Director of Airport Services was filled in by transfer of an executive from the Commercial Department after assessing his capacity to run the Department.

## Appointment of Directors in Air India

- 292. SHRI ASHOK NATH VERMA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether any norms have been laid down for the appointment of Directors in the various Departments from -within the organisation; if so, what are the detail] thereof:

- (b) what are the particulars of Directors promoted during the current year who had only 3-4 months period left to retire and given full benefits of retirement as Director; and
- (c) which of them were later on re employed on contractual basis and their specialisation in the particular discipline?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN); (a) The appointment to the post of executives of the level of Directors in Air India is done on the basis of merit and subject to the approval of the Board of Directors of Air India.

- (b) Shri V. R. Subnivis was promoted as Director, Airport Services with effect ^ from 22-6-1990 and retired with effect from 30-9-1990. Shri Subnivis has not derived any additional retirement benefits by virtue of his promotion.
- (c) The Department of Airport Ser vices in Air India is being reorganised to include all activities pertaining to passenger facilitation, customer services, etc. in order to improve coordination and services to customers. The Board of Directors of Air India felt the need for an experienced person during this exercise and offered Shri Subnivis a contract ap pointment for one year as Advisor to MD, taking into account his qualifica tions and experience in the field. Shri Subnivis has put in thirty years of con\*tinuous service with Air India in en gineering and airport services depart ments.

## Accord between the Karmacliari Union and Administration of AJIMS

- 293. DR. RATNAKAR PANDEY: Will the Minister of HEALTH AND "AMILY WELFARE be pleased to state:
- (a) whether any accord has been signed recently between the Karmachari Onion and the administration of All India Institute of Medical Sciences:
  - (b) if so, the details if the accord; and
- (c) the steps so far taken to implement the same?